

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF ZENITH COMPUTERS LIMITED	
1. NAME OF CORPORATE DEBTOR	ZENITH COMPUTERS LIMITED
2. DATE OF INCORPORATION OF CORPORATE DEBTOR	20 th May, 1980
3. AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, MUMBAI, MAHARASHTRA
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	CIN: L72900MH1980PLC022652
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	PLOT NO. EL-117, 1ST FLOOR, TTC AREA MIDC, MAHAPE, NAVI MUMBAI - 400710
6. DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	08 th March, 2018
7. LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	07 th May, 2018 (certified order copy received by the Liquidator on 22 nd May, 2018)
8. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CHETAN T. SHAH Address: OFFICE NO. 3, WING-A, GROUND FLOOR, SATYAM SHOPPING CENTRE, M.G. ROAD, GHATKOPAR -(EAST), MUMBAI - 400077. Email: chetantshah@hotmail.com Email: ip.zenith@catsco.com Telephone: +91 9821277414/ 022-67031060 IBBI REG. NO.: IBBI/PA-001/IP-P00026/2016-2017/10059
9. LAST DATE FOR SUBMISSION OF CLAIMS	21 st June, 2018, being within 30 days from the receipt of certified order copy.

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench - I has ordered the commencement of liquidation of the **Zenith Computers Limited** on **07th May, 2018**. Date of receipt of certified order copy on **22nd May, 2018**.
 The stakeholders of **Zenith Computers Limited** are hereby called upon to submit a proof of their claims, on or before **21st June, 2018**, to the liquidator at the address mentioned against item 8 and email the same to **chetantshah@hotmail.com** or **ip.zenith@catsco.com**.
 The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th May, 2018
 Place: Mumbai

Sd/-
Chetan T. Shah
 Liquidator for Zenith Computers Limited

Chetan T. Shah

IP Reg. No. IBBI/PA-001/IP-P00026/2016-17/10059